

**RBI Board of Directors**

4288. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of FINANCE be pleased to state:

(a) whether the Board of Directors of RBI has remained unchanged for the last nine years;

(b) if so, the reasons therefor;

(c) the period for which this Board was constituted;

(d) the norms laid down in this regard; and

(e) the steps taken or proposed to be taken by the Government to reconstitute the above Board?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (e). In terms of the provisions contained in section 8 of the Reserve Bank of India Act, 1934, the Central Board of Directors of the Reserve Bank of India shall consist of, among others, ten non-official directors to be nominated by the Central Government. These directors shall hold office for a period of four years and thereafter until their successors are nominated. At present, eight non official directors appointed during 1983-86 are in position. Though their four year tenures have expired, they are continuing in position pending appointment of their successors as per the provisions of the Reserve Bank of India Act, 1934. Gov-

ernment have already initiated necessary steps for reconstitution of the Central Board of Directors of the Reserve Bank of India.

[Translation]

**Developmental Schemes**

4289. SHRI SHIV RAJ SINGH CHAUHAN: Will the Minister of FINANCE be pleased to state:

(a) whether there is any programme to introduce development schemes in the country with the assistance of World Bank or other international organisations;

(b) if so, the details thereof; state-wise;

(c) the expenditure likely to be incurred thereon; state-wise and

(d) the time by which these schemes are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (d). External assistance from the World Bank and other International Organisations has been of special significance in the context of our development efforts and has supplemented the domestic resources available for financing development activities. Such assistance is usually obtained as commitments to finance specific investment projects and adjustment operations in various sectors. Details of the commitments for the year received from the agencies at the Aid-India Consortium in June 1992 are given in the Statement enclosed.

## STATEMENT

Sl. No.	Bilateral Donors	Total				Of which Fast Disbursing			
		1	2	3	4	5	6	7	8
		Donor Currency (million)	US \$ (million)	Donor Currency (million)	US \$ (million)	Donor Currency (million)	US \$ (million)	Donor Currency (million)	US \$ (million)
1.	Belgium	-	-	-	-	-	-	-	-
2.	Canada	54.00	45.00	54.00	45.00	24.00	20.13	24.00	20.13
3.	Denmark	250.00	41.98	250.00	41.98	-	-	-	-
4.	France	631.50	121.44	631.50	121.44	-	-	-	-
5.	Germany	552.30	358.60	552.30	358.60	209.0	13.10	209.0	13.10
6.	Italy	86000	73.57	86000	73.57	-	-	-	-
7.	Japan	115908.00	926.00	115908.00	926.00	33.09	264.32	33.09	264.32
8.	Netherlands	190.00	109.76	190.00	109.76	70.00	40.44	70.00	40.44
9.	Norway	140.00	23.10	140.00	23.10	-	-	-	-
10.	Sweden	470.00	83.93	470.00	83.93	-	-	-	-

Sl. No.	Bilateral Donors	Donor Currency (million)	US \$ (million)	Donor Currency (million)	US \$ (million)
1	2	3	4	5	6
11.	Switzerland	45.00	32.56	45.00	32.56
12.	United Kingdom	185.00	351.04	20.00	37.95
13.	United States	-	15.00	-	125.00
	Sub total	-	2332.28	-	656.50
<b>Multilaterals</b>					
1.	ADB	-	1250.00	-	400.00
2.	EEC	120.00	158.30	77.00	101.60
3.	IRRD/IDA	-	3000.00	-	600.00
4.	IFAD	-	25.00	-	18.00
5.	Nordic Bank	-	60.00	-	15.00

Sl. No.	Bilateral Nonors	Donor Currency (million)	US \$ (million)	Donor Currency (million)	US \$ (million)
1	2	3	4	5	6
6.	UN System	-	220.00	-	-
7.	IFC	-	150.00	-	-
	Sub Total:	-	4863.30	-	1134.60
	Total:	-	7195.58	-	1761.10

In addition, the International Monetary Fund indicated that a disbursement of \$ 1.6 billion under the Upper Credit Tranche standby Facility would also be made.